

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) The Government have not received any intimation from the recognised Federation of Income Tax employees to this effect.

(b) and (c). Do not arise.

Kolhapur Airport

*618. **SHRI NIMBALKAR** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether Government have sanctioned an airport for Kolhapur;

(b) whether it is now a spill-over project from the Fourth Five Year Plan; and

(c) when it is expected to be completed?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) to (c). The proposal to develop the existing aerodrome at Kolhapur has been deferred as the Indian Airline, are unlikely to be in a position to airtlink Kolhapur in the Fifth Five Year Plan period.

Export of Iron Ore by M.M.T.C.

*619. **SHRI N. E. HOHO:** Will the Minister of COMMERCE be pleased to state:

(a) whether the Minerals and Metals Trading Corporation has decided to curtail the export of iron ore during the current year;

(b) if so, the reasons therefor and the amount of foreign exchange earnings likely to be lost as a result thereof; and

(c) what were the targets laid down originally for the export of iron ore?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA):

(a) No, Sir.

(b) Does not arise.

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(c) Tentatively, a target of 15 million tonnes for export of iron ore by MMTC during 1975-76 has been fixed.

I.T.D.C.'s Decor Deal

*621. **SHRI SHASHI BHUSHAN: SHRI VIRBHADRA SINGH:**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether his attention has been drawn to a news-item appearing in 'Blitz' dated the 15th March, 1975 under the heading "I. T. D. C.'s decor deal exposed";

(b) the full facts thereof;

(c) the reaction of Government thereto; and

(d) the action taken against persons responsible?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) to (d). Yes, Sir. Central Bureau of Investigation have carried out investigations into certain allegations made against the Chairman and Managing Director, India Tourism Development Corporation. The Central Bureau of Investigation's report has been referred to the Central Vigilance Commission. Further necessary action will be taken on the advice of the Commission.

Raids by Income tax Authorities in Haryana

*622 **SHRI RAM PRAKASH:** Will the Minister of FINANCE be pleased to state:

(a) the names of the persons or firms in the State of Haryana whose premises were raided by the Income-tax authorities during 1974; and

(b) the details of the materials seized in each case?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a)